## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/529/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: GLOBAL COMMUNICATION SERVICES HOLDING LTD & I

NAME OF THE RESPONDENT(S)

: SIVA INDUSTRIES AND HOLDINGS LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2

1. PAWAN JHABAKH Coweel for Respondent 11.19

2. Aven Karthik Mohan Consil for Petitioner authlice
with Mr. Malak Bhatt

## ORDER

Counsel for both the parties present. The Counsel for the respondent submitted that time be granted to seek instructions from the Corporate Debtor in relation to the payment of the outstanding debt. Put up on 22.8.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIO) MEMBER (JUDÍCIAL)